NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No. 149/621A/NCLT/AHM/2016(New)
C.A. No. 410/621A/CLB/MB/2012(Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.1.2017

Name of the Company: Welspun Project Ltd. (Formerly known as MSK Project (India) Ltd.)

Section of the Companies Act: Section 307(1) of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DEVESH KHANDELWAL	PCS	Welspun Enterprises Ltd. (formerly known as Welspun Projects Ltd.)	Devesh
2.				

ORDER

Learned PCS Mr. Devesh Khandelwal present for Company.

He filed Memorandum of Appearance along with the Resolution of the Company and a certificate issued by ROC stating that the company's name has been changed from Welspun Project Ltd. to Welspun Enterprise Ltd. with effect from 29.5.2015.

Petitioner wants to amend the name of the Company in the Petition.

List the matter on 7.2.2017.

3.1.17
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 3rd day of January, 2017.